

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF METRO IRRIGATION PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Metro Irrigation Private Limited
2.	Date of incorporation of corporate debtor	30/06/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25209DL2010PTC205010
5.	Address of the registered office and principal office (if any) of corporate debtor	G-144/G-2, Dilshad Colony, Delhi 110095
6.	Insolvency commencement date in respect of corporate debtor	17 th August, 2020
7.	Estimated date of closure of insolvency resolution process	13 th February, 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Kumud Shekhar Regn No.: IBBI/IPA-003/IPA-ICAI-N-00206/2018-2019/12358
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-54, Road No 6 Street no. 4, Shyam Vihar Phase 1 Najafgarh, New Delhi-110043 Email ID: kumud.shekhar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 Email ID: ip.metroirrigation@gmail.com
11.	Last date for submission of claims	31 st August, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms can be downloaded from:- Weblink: https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Metro Irrigation Private Limited on 17th August, 2020.

The creditors of Metro Irrigation Private Limited, are hereby called upon to submit their claims with proof on or before 31st August, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Kumud Shekhar

Regn No. IBBI/IPA-003/IPA-ICAI-N-00206/2018-2019/12358

Date: 21.08.2020

Place: New Delhi